

Seventeenth Loksabha

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Title: Introduction of the Constitution (Scheduled Tribes) Order (Amendment) Bill, 2019 (Amendment of the Schedule).

**SHRI SAPTAGIRI SANKAR ULAKA (KORAPUT):** Sir, I beg to move to move for leave to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950.

**HON. CHAIRPERSON:** The question is:

“That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950.”

*The motion was adopted.*

**SHRI SAPTAGIRI SANKAR ULAKA:** Sir, I introduce\*\* the Bill.